

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.4017**  
TO BE ANSWERED ON 04.01.2019

**Environment Norms**

4017. SHRI NAGENDRA KUMAR PRADHAN :

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has revised environment norms relating to power sector in the year 2015; and
- (b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a) & (b) Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified revised environment emission norms for Thermal Power Plants (TPPs) *vide* S.O.3305 (E) dated 07/12/2015 under Environmental (Protection) Act, 1986 with respect to Sulphur dioxide (SO<sub>2</sub>), Oxides of Nitrogen (NO<sub>x</sub>), and Particulate Matter (PM) etc.,

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